

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

\*\*\*\*\*

REMINDER - I

To

The Principal District & Sessions Judge,  
Baramulla/ Bhaderwah (Doda)/  
Jammu/ Kishtwar/ Leh / Pulwama/  
Rajouri /Reasi and Samba.

No.: 11046-55- / Sts. Dated. 02-6-2016

Sub:-Furnishing data regarding pendency of cases relating to Family  
Court matters both in the Sub-ordinate Judiciary and High Court.

Sir,

In reference to this Registry's Letter No. 10217-38/Sts.  
Dated 27-05-2016 regarding the subject cited above that the  
requisite information is still awaited from your side despite lapse of  
more than **FOUR** days.

In this connection, you are once again requested to  
provide the said information to this Registry **today** positively  
through return Tele-Fax No. **0194-2506639**. So, that we may able  
to transmit the same to the concern quarter as desired.

The matter may be treated as **Most Urgent**.

Yours faithfully'



( Nissar Ahmad Malik )

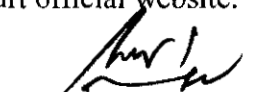
Deputy Registrar

No. 11046-55- / Sts.

Dated: 02-06-2016

Copy to :- ✓

Incharge NIC for uploading the same on the High Court official website.



Deputy Registrar

